

as shown below, with total expenditure indicated against each :—

	No. of wells	Total Expenditure as on 31.3.68 Rs. in lakhs
1. Bihar	2	246.95
2. U. P.	3	429.56
3. Punjab	7	897.45
4. Rajasthan	7	470.41
5. West Bengal	1	176.44
6. Cauvery Basin	7	245.20

(c) The E. N. I. has drilled 4 exploratory wells for the Commission under contract—2 in Punjab, and one each in Uttar Pradesh and Bihar. All these wells proved to be dry.

In respect of these four exploratory wells drilled by E. N. I. Rig, the contractual payments are as under :

PUNAJAB :

Hoshiarpur one well	} Rs. 3,67,66,643 (including foreign exchange
Jawalamukhi one well	
U. P. :	} Component equivalent to Rs. 2,92,14,281)
Mohand one well	
BIHAR :	} Component equivalent to Rs. 2,99,28,370)
Raxaul one well	

Farakka Barrage

3888. SHRI M. L. SONDHI: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Farakka Barrage is likely to be commissioned by the end of 1971; and

(b) if so, when the rail bridge at Farakka will be commissioned ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):

(a) As per construction programme the Farakka Barrage has been planned to be completed by 1970-71. Efforts are however, being made to advance the completion date.

(b) The rail bridge over the Barrage is to be constructed by the Railways. The Bridge is expected to be ready synchronising with the commissioning of the Barrage.

Seizure of Smuggled Gold in Delhi

3889 SHRI SHRI CHAND GOYAL:
SHRI CHENGALRAYA NAIDU:
SHRI R. BARUA:

Will the Minister of FINANCE be pleased to state :

(a) whether the smuggled gold worth Rs. 85,000 from two foreigners has been recently seized in Delhi;

(b) if so, the action taken against them;

(c) whether the offenders are connected with the gang of smugglers; and

(d) the steps taken to check this type of smuggling ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). On 20th November, 1968 about 5.283 Kg. of gold with foreign markings valued at Rs. 43,702/ at the international rate was seized from two foreigners near India Gate, New Delhi. Both the foreigners have been arrested and are in judicial custody.

(c) The investigations are in progress.

(d) Collection of intelligence through reliable and specialised sources, surveillance over known smugglers and their associates.